### GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA

## UNSTARRED QUESTION NO. 4460 TO BE ANSWERED ON 30.03.2022

### **Coal Royalty**

#### 4460. DR. G. RANJITH REDDY:

Will the Minister of **Coal** be pleased to state:

- (a) the details of royalty given on coal to various States during the last ten years, year and State-wise;
- (b) Whether there have been demands among the coal bearing States to increase royalty on coal; and
- (c) if so, the action taken by the Government in this regard?

#### **ANSWER**

# MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

(a): The details of royalty given on coal to various States during last 10 years, year and Statewise is as under:

	Amount in crores									
Name of	2011-	2012-	2013-	2014-	2015-					
the State	12	13	14	15	16	2016-17	2017-18	2018-19	2019-20	2020-21
Chhattisgar	1236.1		1887.3	1804.9	1856.8					
h	9	1766.3	6	3	6	1959.74	2319.56	2632.19	2350.21	2292.88
	1681.3	2129.6	2169.1	2213.0	2659.0					
Jharkhand	2	6	8	3	4	2819.89	3715.5	3778.78	3211.03	2879.95
	1045.9	1242.8	1349.6	1416.5	1698.1					
Odisha	2	7	8	6	5	1666.2	1754.53	2024.15	2139.45	1519.31
Madhya	1018.9	1498.4		1825.8	1793.4					
Pradesh	8	1	1522.8	7	5	1827.48	2012.09	2237.85	2069.38	3199.42
Maharashtr				898.24						
a	556.03	734.64	792.96	9	895.73	759.01	998.48	1183.33	1198.8	1153.85
Andhra		1183.5	1146.5							
Pradesh	769.06	8	6	0	0	0	0	0	0	0
				1341.0	1560.9					
Telangana	0	0	0	6	4	1440.55	1797.23	2400	1537.36	1429.74
West										
Bengal	11.53	15.74	17.213	16.4	13.93	20.19	16.93	18.76	18.96	12.64
Assam	27.19	43.49	41.15	49.48	21.55	35.45	45.07	44.82	31.34	5.89

Total	4	1	6	1	7	4	3	1	2	1
	6771.7	9181.3	9609.3	9973.4	10736.	11227.1	13126.0	14746.1	12962.9	13131.9
Meghalaya	237.88	328.65	416.33	157.22	0.09	389.18	114.55	0	0	0
Pradesh	5.7	0.99	0	0	0	0	0	0	0	0
Arunachal										
UP	181.94	236.98	266.13	250.61	236.96	309.45	352.09	426.23	406.39	638.23

(**b & c**): Yes, some of coal producing States had demanded increase in the rates of Royalty. In this regard, a Study Group was constituted on 21.07.2014 for the purpose of examining the issue of revision of royalty rates on coal and lignite. The study group inferred from the comments of the stakeholders that the coal producing States had suggested to increase the rates of royalty from existing 14% to roughly 20%, whereas the coal consuming stakeholders suggested to reduce the present rate of royalty from 14% to roughly 5-6%.

The Study Group after considering all factors had submitted its report suggesting no change in the rates of royalty as after levy of DMF @ 30% on royalty and NMET @ 2% of Royalty, effective rate works out as 18.48% i.e. {(14%+ 4.2 (30% of 14%) + .28 (2% of 14%)}.

Accordingly, the Study Group has recommended as under:

- (i). No change is proposed in rates of royalty on coal from the rates notified vide notification no. G.S.R. 349 (E) dated 10.05.2012. The rate of royalty on coal produced in all States and Union Territories, except the State of West Bengal, may be kept unchanged i.e. @ 14% (Fourteen Percent) ad-valorem on price of coal, as reflected in the invoice, excluding taxes, levies and other charges.
- (ii). No change is proposed in rates of royalty on coal produced in the State of West Bengal and royalty thereon may be kept unchanged as rupee per tonne, as notified under G.S.R 349 (E) dated 10.05.2012.

The recommendation of the Study group has been accepted by the Government and at present Government has no plan to increase the rate of royalty.

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